

DIRECTORATE GENERAL FOREIGN TRADE

VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 28.8.2008

Meeting No. 19/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 28.8.2008 under the chairmanship of Shri Anil Aggarwal, Jt. DGFT in his chamber.

The Committee ratified the minutes of the meeting held on dated 14.8.2008 & 21.8.2008

Total number of cases 14.

Case No. 260 NC-VI Dated 28.8.2008	Party's Name: M/s. Panama Petrochem Ltd., Mumbai	Meeting No. & Date 19/09 dt. 28.8.2008	Status Approved
HQ File No. 01/83/50/1123/AM08/DES.VI RLA F.No. 03/95/40/458/AM08	License No. 0310441849 dt. 5.9.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- PANOIL – 90 (PETROLEUM DISTILLATE)	50.000	MT	2025000.00	50000.00
			Total	2025000.00	50000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (Euro)
1	BASE OIL-TECH: CHAC: PETROLEUM OIL DERIVATIVE	55.000	MT	1893375.00	46750.00
			Total	1893375.00	46750.00

Position:

Decision: Approved.

The Committee considered the case as per agenda. It was noted that MoP& NG vide their letter NO. R 11011/24/2008/Sup dt 30.7.2008 has recommended a loss of 3 % for processes involving clay treatment and filtration. The Committee decided to allow 3 % wastage and ratified the norms as under :

<u>Export item</u>	<u>Qty</u>
Panoil-90	50.00 MT
(Petroleum Distillate)	

<u>Import Item</u>	<u>Qty</u>
Base Oil	51.50

RLA to take consequential action according to Policy/Provision.

Case No.261 NC-VI Dated 28.8.2008	Party's Name: M/s. UNI Klinger Ltd., Pune	Meeting No. & Date 19/09 dt. 28.8.2008	Status Approved
HQ File No. 01/85/50/79/AM09/DES.VI RLA F.No. 31/24/40/374/AM08	License No. 3110032856 dt. 26.2.2008		Defer

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-Klinger Jointing Sheets (Asbestos) (16839.90Kgs).	1200.000	Number	2349000.00	60000.00
			Total	2349000.00	60000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	RAW ASBESTOS WHITE CHRYSOTILE ASBESTOS GRADE 4 T 550	8227.170	KG	359280.00	9049.88
2	RAW ASBESTOS WHITE CHRYSOTILE ASBESTOS GRADE 5 D 550 / 5 R 550	3793.950	KG	75300.00	1896.73
3	RAW ASBESTOS WHITE CHRYSOTILE ASBESTOS GRADE 7 T 550 / 7 R 550	714.300	KG	29775.00	750.00
			TOTAL	464355.00	11696.61

Position:
Decision Approved

The Committee considered the case as per agenda. DIPP provided written comments provided in the NC meeting. Committee ratified norms as under which includes 5% wastage as under

<u>Export Item</u>	<u>Qty</u>
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Klinger Jointing sheets (Asbestos)	1200 No. weighing
Containing Asbestos Min 12083.26 kg	16839.9 kg

<u>Import Item</u>	Qty
Raw Asbestos white Chrysotile.	12687.4kg

RLA to take consequential action according to Policy/Procedure.

Case No. 262 NC-VI Dated 28.8.2008	Party's Name: M/s. SOFTGEL HEALTH CARE PVT. LTD., CHENNAI	Meeting No. & Date 19/09 dt. 28.8.2008	Status
HQ File No. 01/85/50/47/AM09 RLA F.No. 04/24/40/393/AM08	Lic. No.0410094342 DT. 12.3.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-EVENING PRIMROSE OIL CAPSULES 400MG 10% GLA	134000.00	HUNDRES INI NOS.	4663868.16	119128.18

2	62/0-EVENING PRIMROSE OIL CAPSULES 800MG 10% GLA	3600000.00	NUMBER	2369268.00	60517.70
3	62/0-GAMALIN (EVENING PRIMROSE OIL 1000MG CAPSULES) 10% GLA	6000000.00	NUMBER	5971158.00	152520.00
			TOTAL	13004294.16	332165.88

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	EVENING PRIMROSE OIL 10% GLA	5483.520	KG	1306174.46	32901.12
2	EVENING PRIMROSE OIL 10% GLA	2937.600	KG	699736.32	17625.60
3	EVENING PRIMROSE OIL 10% GLA	6120.000	KG	1457784.00	36720.00
			TOTAL	3463694.78	87246.72

Position
Decision Deferred.

The case was considered the NC as per agenda. It was noted that DC (MSME) has sought same information from the firm vide letter dated 22.8.08 . It was decided that Firm may be reminded to expedite reply.

Case No. 263 NC-VI Dated 28.8.08	Party's Name: M/s. Earth Water & Air Engineers Pvt. Ltd., N. Delhi	Meeting No. & Date 19/09 dt. 28.8.2008	Status Transferred
HQ File No. 01/85/162/228/AM09/DES.VI RLA F. No. 05/24/40/007/AM09	License No. 0510220141 dt. 6.5.2008	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	61/0-Power Generation Plant	1.000	NUMBER	36900000.00	911111.11
			TOTAL	36900000.00	911111.11

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (CURRENCY) US\$
1	Supply of Complete Pelton Turbine Type TP2- 17/260/755/1000, 3000KW, with Associated Equipment and spare parts	1.0000	Number	18655800.00	460637.04
			Total	18655800.00	460637.04

Position
Decision Transferred.

The Committee consider the case as per agenda. It was noted by Committee that the correct ITC code of the export product falls under chapter 84 pertaining to NC-I. Committee decided to transfer the case to NC-I.

Case No. 264 NC-VI Dated 28.8.08	Party's Name: M/s. Himadri Chemicals and Industries Ltd., Kolkata	Meeting No. & Date 19/09 dt. 28.8.2008	Status Deferred
HQ File No. 01/85/162/227/AM09/DES.VI RLA F. No. 02/24/40/038/AM09	License No. 0210112483 DT. 15.5.2008	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	Coal tar pitch 1.Softening pint: 110-115deg. 2.quinoline insoluble: 8-16% 3. Toluene Insoluble : 34% 4. Moisture content: 0.5%Max	660000.00	KG	15984055.00	400603.00
			TOTAL	15984055.00	400603.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (CURRENCY) US\$
1	SOFT PITCH (OFF GRADE) 1. SOFTENING PINT: 80-97 DEG. C; 2. DENSITY AT 20 DEG. 1.25G/CM3 3. ASH : 0.4 PCT MAX 4. WATER : 0.5PCT MAX	990000.00	KG	242550.00	3114273.00
			Total	242550.00	3114273.00

Position
Decision Deferred

The Committee consider the case as per agenda. It was noted by Committee that the comments are awaited from MoP & NG. It was decided by the Committee to issue a reminder to MoP & NG to expedite the comments.

Case No.265 NC-VI Dated 28.8.2008	Party's Name: M/s. Injectoplast Pvt. Ltd., Kanpur	Meeting No. & Date 19/09 dt. 28.8.2008	Status Transferred
HQ File No. 01/85/50/30/AM09 RLA F.No. 06/81/40/33/AM07	Lic. No.0610011279 dt. 10.10.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- INSULATOR ASSEMBLY ALTERNATOR TERMINAL PART NO XS6U-1-329-CA, PLASTIC PART MADE OUT OF PHENOLIC MOULDING COMPOUND (FOR OTHER EXPORT ITEMS, AS PER LIST ACCAHCED WITH THIS CONDITIONS SHEET)(NET CONTENT OF IMPORTED MATERIAL, AS PER LIST OF ITEM, FROM S.NO. 1 TO 15 SHOULD BE USED IN EXPORT PRODUCT AND MUST BE REFLECTED IN S/BILLS ALSO).	150.000	NUMBER	1650000.00	1.00
			TOTAL	1650000.00	1.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	ITEMS AS PER LIST ATTACHED	99.000	NUMBER	9379513.00	203903.00
			TOTAL	9379513.00	203903.00

Position
Decision Transferred

The case was considered the NC as per agenda. It was noted that the correct ITC (HS) Code of the export product falls under Chapter 82 which pertains to NC –I. Committee decided to transfer the case to NCI

Case No. 266 NC-VI Dated 28.8.08	Party's Name: M/s. Kirby Building Systems India Ltd.	Meeting No. & Date 19/09 dt. 28.8.2008	Status Approved
HQ File No. 01/85/162/223/AM09/DES.VI RLA F. No. 09/24/40/499/AM08	License No. 0910032993 dt. 14.2.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	61/0-PRE-FABRICATED STEEL BUILDING	1.0000	NUMBER	58830135.00	1496950.00``
			TOTAL	58830135.00	1496950.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	H T PLATES ASTM A 572 GR. 345	562.000	MT	17135076.00	431071.00
2	H T PLATES ASTM A 572 GR. 345 4mm to 24mm thick	106.000	MT	4127966.00	103848.00
3	PRE PAINTED SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150 "0.5mm thick)	45.000	MT	2079711.00	52320.00
4	50MM ROCK GLASS WOOL INULATION WITH FSK, L. DENSITY -12KG/Cu. m AS PER KIRBY SPECIFICATION	21560.000	Sq. METER	1161037.00	29208.00
5	ROPE SEALING TAPE AS PER KIRBY SPECIFICATIONS	4100.000	ROLL	222536.00	5598.00
6	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	100.000	NUMBER	12625.00	318.00
7	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10- 16x19MM	300000.000	NUMBER	420162.00	10570.00
8	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	6.182	MT	335059.00	8429.00
9	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm As per KIRBY SPECIFICATIONS	300.000	NUMBER	325520.00	8189.00
			TOTAL	25819692.00	649551.00

Position
Decision Approved

The case was considered by the Committee as per agenda. DIPP representative furnished written comments in meeting. In consultation with Technical representative, Committee ratified norms as under:

S.No.	Export Items	Qty.	UOM
1.	61/0-PRE-FABRICATED STEEL BUILDING Length 90Mtrs, (C/C), width: 40Mtrs. (C/C), Eave Height: 11Mtrs. Clear (Net weight 1100MT)	1.0000	NUMBER

S.No.	Import Items	QTY.	UOM
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1	Relevant H T PLATES ASTM A 572 GR. 345 4mm to 24mm thick	1.03Kg/Kg content in the export product.	KG
2	Relevant PLAIN/BARE GALVALUME ASTM A792M, GR. 340/550, AS 150, "0.5mm thick"	1.0075 kg/Kg content in export product	Kg
3	Relevant PRE PAINTED SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150 "0.5mm thick)	1.0075 kg/Kg content in export product	Kg.
4	50MM ROCK GLASS WOOL SINULATION WITH FSK, L. DENSITY -12KG/Cu. m AS PER KIRBY SPECIFICATION	21560.00 (Weight 123.97MT)	Sq mt.
5.	ROPE SEALING TAPE A PER KIRBY SPEFICATIONS	4100 (Weight 2.661 MT)	Roll
6.	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	100.00 (Weight 1 MT)	Number
7.	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10-16x19MM	300000.00 (Weight 1.902 MT)	Number
8.	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	6.182	MT
9.	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm As per KIRBY SPECIFICATIONS	300.00 (Weight 2.75 MT)	Number

Quantity of import item in serial No.4,5, 6,7,8 & 9 is allowed on net to net basis.

RLA may take consequential action as per policy/procedure

Case No. 267 NC-VI Dated 28.8.08	Party's Name: M/s. Kirby Building Systems India Ltd.,	Meeting No. & Date 19/09 dt. 28.8.2008	Status
HQ File No. 01/85/162/224/AM09/DES.VI RLA F. No. 09/24/40/500/AM08	License No. 0910032994 dt. 14.2.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	61/0-PRE-ENGINEERED BUILDING (BUILDING-D –PATTERN SHOP)	1.0000	NUMBER	20853293.00	530618.00
			TOTAL	20853293.00	530618.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	H T PLATES ASTM A 572 GR. 345	224.000	MT	6829639.00	171815.00
2	PLAIN/BARE GALVALUME ASTM A792M, GR. 340/550, AS 150	39.000	MT	1518780.00	38208.00
3	PRE PAINTED SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150	13.000	MT	600805.00	15115.00
4	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	150.000	NUMBER	18938.00	476.00
5	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	24.640	MT	1335466.00	33597.00
6	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm As per KIRBY SPECIFICATIONS	1378.000	NUMBER	1495222.00	37616.00
7	WALL LIGHTS 2MM POLYCARBONDATE 1000x2x4140MM- AS PER KIRBY SPECIFICATION	688.000	NUMBER	808258.00	20334.00
			TOTAL	12607108.00	317161.00

Position

Decision Approved

The case was considered by the Committee as per agenda. DIPP representative furnished written comments in meeting. In consultation with Technical representative, Committee ratified norms as under:

S.No	Export item	Qty	UOM
1.	61/0-PRE-ENGINEERED BUILDING (BUILDING-D –PATTERN SHOP) Length: 252mtrs. (C/C), width:60 mtrs. (C/C), Eave height: 8.5 mtrs. Clear Net weight 425 MT	1.0000	NUMBER

S.No	Import item	Qty	UOM
1.	Relevant H T PLATES ASTM A 572M GR, 345, 4mm to 24 mm thick.	1.03Kg/Kg content in the export product.	Kg
2.	Relevant PLAIN/BARE GALVALUME ASTM	1.0075 kg/Kg content in export product	Kg

	A792M, GR. 340/550, AZ 150.(0.5mm thick.		
3.	Relevant PRE PAINTED SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150. (0.5 mm thick)	1.0075 kg/Kg content in export product	Kg
4.	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	150.000 (Weight 1.5 MT)	Number
5.	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	7.17	MT
6.	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm As per KIRBY SPECIFICATIONS	1378.000 (Weight 12.632 MT)	Number
7.	WALL LIGHTS 2MM POLYCARBONDATE 1000x2x4140MM- AS PER KIRBY SPECIFICATION	688.000 (Weight 14.448 MT)	Number

Quantity of import item in serial No.4, 6 & 7 is allowed on net to net basis.

RLA may take consequential action as per policy/procedure

Case No.268 NC-VI Dated 28.8.2008	Party's Name: M/s. S.M. HERBALS PVT. LTD., NEW DELHI	Meeting No. & Date 19/09 dt. 28.8.2008	Status Deferred
HQ File No. 01/85/50/133/AM09 RLA F.No. 05/24/40/278/AM09	Lic. No.0510225760 DT. 19.8.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-CAMPTOTHECIN HPLC PURITY NLT 98.5% CAMPTOTHECIN	190.000	KG	117363000.00	2698000.00
			TOTAL	117363000.00	2698000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	CRUDE CAMPTOTHECIN HPLC PURITY NLT 95% CRUDE CAMPTOTHECIN	200.000	KG	97440000.00	2240000.00
			TOTAL	97440000.00	2240000.00

Decision Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No.269 NC-VI Dated 28.8.2008	Party's Name: M/s. HALDIRAM SNACKS PVT. LTD., NEW DELHI	Meeting No. & Date 19/09 dt. 28.8.2008	Status Deferred
HQ File No. 01/85/50/137/AM09 RLA F.No. 05/24/40/344/AM09	Lic. No.0510226088 DT. 25.8.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-READY TO EAT FOOD SWEETS/SNACKS PACKED IN BOX 99MM(401) T/C TIN PLATE WITH	881280.00	PACKS	66096000.00	1573714.00

	GOLD LACUERED INSIDE AND OUTSIDE 12 PALLETS- OPENING LITHOGRAPHY & INSTRUCTION				
			TOTAL	66096000.00	1573714.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	99MM(401) EASY OPEN ENDS TECHNICAL SPECIFICATION: TINPLATE GOLD LACUERED INSIDE / GOLD LACQUERED OUTSIDE, 12 PALLETS WITH OPENING LITHOGRAPHY/WITH PRINTED OEPNING INSTRUCTION	881280.00	NUMBER	2158560.00	47968.00
			TOTAL	2158560.00	47968.00

DECISION Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No.270 NC-VI Dated 28.8.2008	Party's Name: M/s. ALCHEM INTERNATIONAL LTD., N. DELHI	Meeting No. & Date 19/09 dt. 28.8.2008	Status Deferred
HQ File No. 01/85/50/135/AM09 RLA F.No. 05/24/40/281/AM09	Lic. No.0510226028 DT. 22.8.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-SILYMARIN EXTRACT	1818.190	KG	4471200.00	103500.00
			TOTAL	4471200.00	103500.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	CRUDE CARDUI MARIAE EXTRACT	2000.000	KG	3888000.00	90000.00
			TOTAL	3888000.00	90000.00

POSITION
DECISION Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No.271 NC-VI Dated 28.8.2008	Party's Name: M/s. KALABHAI BARSON PVT. LTD., MUMBAI	Meeting No. & Date 19/09 dt. 28.8.2008	Status Deferred.
HQ File No. 01/85/50/134/AM09 RLA F.No. 03/94/40/361/AM09	Lic. No.0310483444 DT. 22.8.2008	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-PLASTER OF PARIS (DENTAL GRADE)	150000.000	KG	4290000.00	97500.00
			TOTAL	4290000.00	97500.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	HYDROCOL CEMENT	146250.000	KG	3667950.00	83362.50
2	MALAMINE POWDER	450.000	KG	183600.00	4172.50
			TOTAL	3851550.00	87535.00

DECISION Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No.272 NC-VI Dated 28.8.2008	Party's Name: M/s. INDUSTRIAL FOAMS PVT. LTD., NEW DELHI	Meeting No. & Date 19/09 dt. 28.8.2008	Status Deferred.
HQ File No. 01/85/50/136/AM09 RLA F.No. 05/24/40/329/AM09	Lic. No. 0510226077 DT. 25.8.2008	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-PRE FABRICATED TELECOM SHELTER SIZE (4.0M x 3.0M x 2.9M) (INTERNAL) WITH CABLE LADDER PUF THICKNESS 80MM	100.000	NUMBER	13244000.00	308000.00
			TOTAL	13244000.00	308000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	PRE-COATED GALVANISED IRON COILS	100000.000	KG	6020000.00	140000.00
2	PLOYOL	25340.000	KG	2288202.00	53214.00

3	MDI (ISOCYNATE)	30000.000	KG	3483000.00	81000.00
			TOTAL	11791202.00	274214.00

DECISION Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No.273 NC-VI Dated 28.8.2008	Party's Name: M/s. RAGHUVANSHI EXPORTS, MUMBAI	Meeting No. & Date 19/09 dt. 28.8.2008	Status Deferred
HQ File No. 01/85/162/225/AM09 RLA F.No. 03/95/40/934/AM08	FIXATION OF SION		Defer Dated

Application for fixation of input output norms for export of "Assorted instant Food mixed packed in internal/ external consumer packing against import of Veg. refined Palmolien Oil".

Decision Deferred

Committee decided that the case may be referred to MFPI immediately for their comments.

LIST OF PARTICIPANTS-NC VI MEETING No.06/AM09 HELD ON 28.8.2008

Sl.No	Name of the Officer	Designation	Department
1.	Sh. Anil Aggarwal	Jt.DGFT	DGFT
2.	Sh. Shaish Kumar	Indl. Adviser.	DIPP
3.	Sh. Raghu Nath	FTDO	DGFT

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI(FOOD & MISC.)

NC Meeting No.14/09 held on 24.07.2008

Draft minutes of the NC No. 14/09 dated 24. 07.2008 under the Chairmanship of Shri Anil Aggarwal, Jt. DGFT are submitted for consideration and approval.

(RAGHU NATH)

FTDO

5.8.08

DDG(TMS)

